

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**OA No.87/2016**

**MA No.2753/2017**

**New Delhi, this the 8<sup>th</sup> day of May, 2018**

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Preeti Deshwal  
Aged about 29 years  
D/o Shri Barham Prakash  
W/o Shri Ved Prakash Khatri  
R/o H.No.23, Near Shiv Mandir  
Village Shahpur Garhi  
New Delhi – 110 040.
2. Babita  
Aged about 25 years  
D/o Shri Ram Chander  
R/o D-101/B Swarn Park  
Mundka, Delhi – 110 041.
3. Neelam  
Aged about 36 years  
D/o Shri Purshotam Dass  
R/o 4220/63, Reigharpura  
Karol Bagh, New Delhi – 110 005.
4. Dimple  
Aged about 33 years  
D/o Shri Gopal  
R/o 11643/1, Sat Nagar  
Karol Bagh, New Delhi 110 005.
5. Samta  
Aged about 30 years  
D/o Shri Vinay Kumar  
R/o D-9 Budh Vihar  
Phase II, New Delhi – 110 085.
6. Vijai Laxmi  
Aged about 35 years

D/o Shri Bhim Singh  
 R/o 157/A Pandit Chowk, Mandawali  
 Fazalpur, Delhi-92.

7. Vimlesh  
 Aged 31 years  
 D/o Shri Daulat Ram  
 R/o H.No.D 1/93 Mansa Ram Park  
 Uttam Nagar, New Delhi -59.
8. Pooja Rathi  
 Aged about 27 years  
 D/o Sh. Raj Kumar Rathi  
 R/o RZ-72 B Nanda Enclave, Khaira Road,  
 Najafgarh, New Delhi-43
9. Suman Singh  
 Aged about 26 years  
 D/o Sh. Awadhesh Kumar Singh  
 R/o H.No.35. 1 Floor, Pkt-6,  
 Sec-22, Rohini, New Delhi-86
10. Pinki  
 Aged about 23 years  
 D/o Sh. Rishi Prakash  
 R/o H.No.151, V&PO Khera Dabar  
 New Delhi-73

(All candidates to the post of Assistant Teacher (Nursery) .... Applicant

(By Advocate:Shri Ajesh Luthra)

## **Versus**

1. Govt. of NCT of Delhi  
 Through its Chief Secretary  
 A-Wing, 5<sup>th</sup> Floor,  
 Delhi Secretariat, I.P. Estate,  
 New Delhi.
2. Delhi Subordinate Services Selection Board  
 Through its Chairman  
 Govt of NCT of Delhi, F-18, Karkardooma  
 Institutional Areas,  
 New Delhi-92.

3. The Director  
 Directorate of Education  
 GNCT of Delhi  
 Old Secretariat, Delhi.

4. South Delhi Municipal Corporation  
 Through its Commissioner  
 Dr. S.P.M. Civic Centre, Minto Road,  
 New Delhi-2. .... Respondents.

(By Advocate: Ms. Anupama Bansal for R-4  
 Ms. Neetu Mishra for Ms. Rashmi Chopra)

**ORDER (ORAL)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Heard the learned counsel for the applicants.

2. The learned counsel for the applicants submitted that all the three applicants have been appointed and only request for their seniority and pay fixation remains pending.

3. Under such circumstances, we disposed of this OA with a direction to the respondents that seniority and pay fixation of the applicants shall be notionally done with their batch-mates. No costs.

**(Praveen Mahajan)**  
**Member (A)**

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**(Raj Vir Sharma)**  
**Member (J)**